

construct an airport at Ajmer during the Eighth Plan period.

[English]

**Modernisation of Food Processing Industry**

1967 SHRI PRAKASH V PATIL  
SHRI GURUDAS KAMAT  
SHRI MRUTYUNJAYA  
NAYAK

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state

(a) whether the Government propose to modern food processing industry in the country of make it high technology sector,

(b) if so, the details of the steps Government propose to take in this regard,

(c) whether the export target of processed foods would be achieved, and

(d) if so, to what extent?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO)

(a) Yes, Sir

(b) This Ministry had formulated developmental plan schemes for implementation since 1990-91. These schemes include those for assistance to State Governments/Corporations/Cooperative undertakings for setting up new integrated fruit & vegetable processing units as also assistance for modernisation, diversification & expansion etc. of the existing units, schemes for Research & Development and technology upgradation, schemes for modernisation in grain mill sector, etc. These schemes are being implemented during the current financial year also.

(c) and (d). This Ministry does not fix any export target. However, Agricultural and Processed Food Products Export Development Authority (APEDA) has fixed a target of export of processed fruits and food products worth Rs. 107 crores, animal products worth Rs. 196 crores and other processed foods worth Rs. 168 crores in the current year. As per the information given by APEDA these targets are likely to be achieved.

**Sarapadi Barrage Hydro-Electric Project in Karnataka**

1968 SHRI OSCAR FERNANDES Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state

(a) whether the Government have received a proposal from Karnataka Government for clearance of the Sarapadi Barrage Hydro-Electric Project with the assistance of the OECF, Japan and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI) (a) and (b) The Sarapadi Barrage Hydro-electric Project (3x30 MW) was accorded techno-economic clearance by Central Electricity Authority subject to environment clearance for both generation and transmission portions of the project and forest clearance for transmission portion by Ministry of Environment and Forests. The project will be recommended for investment approval by Planning Commission after the project receives clearance from environment angle. Although the project was recommended to Department of Economic Affairs for OECF assistance, it has not been included in the list prepared by that Department for possible OECF assistance in 1992 package.